

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 328 OF 2017 IN
APPEAL NO. 228 OF 2017**

Dated: 6th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Kamachi Industries Ltd.

.... Appellant(s)

Vs.

Tamil Nadu Generation & Distribution Co. Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K Ganesan
Mr. Rhea Luthra

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-2
Mr. S. Vallinayagam for R-1

ORDER

List the I.A. No. 328 of 2017 (Appln. for stay) along with the appeal on
19.12.2017.

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**